

(4)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/147/2017
NAME OF THE PETITIONER : AKM TRAVEL NETWORK PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	B. Sarath babu Advocate	Representative of Respondent RBL Chennai	B. Sarath babu
2.	P. M. VASANT SAUKAR VARADARAJAN	Counsel for Applicant	P. M. Vasant

ORDER

Counsels for both the parties are present. Counsel for the Petitioner prayed for time to make an amendment in the Application. Put up on **22.12.2017 at 10.30 A.M.**

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MEMBER (JUDICIAL)